

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**Allahabad, this the 22nd day of **October**, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J**Hon'ble Mr. Mohd. Jamshed, Member-A**Original Application No.330/01064/2011

Bihari Lal Meena

.....**Applicant.****V E R S U S**

Union of India and ors.

..... **Respondents.**

Advocate for the applicant : Shri R.K. Shukla

Advocate for the respondents : Shri Rajeev Sharma

O R D E R**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

List revised. None present for the applicant. Shri

Rajeev Sharma, counsel for the respondents is present.

2. Even on the last occasion i.e. on 14.09.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/